

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

34. C.A. (CAA)/74(MB)2022

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.04.2022**

Name of the Party: Jhonson & Jhonson Private Limited

SECTION 230-232 OF COMPANIES ACT, 2013

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**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Ravinder Kadam, Ld. Sr. Counsel a/w Mr. Ashish Kamat and Mr. Tapan Deshpande, Ld. Counsel for the Petitioner present.
2. Due to paucity of time the matter could not be taken up therefore the matter is adjourned to **12.05.2022**.

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**

/NP/

**Sd/-**  
**RAJESH SHARMA**  
**Member (Technical)**